

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2023

Subject : Petition for review of Commission's Order dated 13.2.2023 in Petition No. 229/GT/2020 in the matter of revision of tariff of Salal Power Station (690 MW) for the period 2014-19, after truing up exercise.

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **8.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Aditya Vardhan Sharma, Advocate, NHPC
Shri Aashwyn Singh, Advocate, NHPC
Shri Mohhit Mudgal, Advocate, BRPL

Record of Proceedings

At the outset, the learned counsel appearing for the Petitioner requested for adjournment on the ground of personal difficulty of arguing counsel. The learned counsel for the Respondent BRPL requested for time to file its reply in the matter.

2. The Commission, after hearing the learned counsel for the parties, adjourned the hearing and permitted the Respondent BRPL to file its reply, on or before **18.11.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, till **24.11.2023**

3. The matter will be listed for hearing on **29.11.2023**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

